

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 402 /UHC/Admin.A/2010

Dated: September 20 , 2010.

Pursuant to D.O. No. F/6/2010-SCA(I) dated 16/09/2010 of Secretary General, Supreme Court of India, New Delhi, Sri Ravindra Maithani, Registrar General, High Court of Uttarakhand, Nainital, has to hand over charge of his present post to join as Registrar, Supreme Court of India, New Delhi, hence, Sri Umesh Chandra Dhyani, District & Sessions Judge, Dehradun, (presently attached with High Court of Uttarakhand, Nainital as Officer on Special Duty), is posted as Registrar General, High Court of Uttarakhand, Nainital, vice Sri Ravindra Maithani.

By Order of the Court

Sd/-

(Ravindra Maithani)
Registrar General.